

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : IBA/105/2020

NAME OF THE PETITIONER : Kishore Enterprises

NAME OF THE RESPONDENT(S) : Ultra Tile Pvt Ltd

UNDER SECTION : Sec 9 Rule 6 of IBC,2016

ORDER

Ld. Counsel Mr.Saai Sudharshan for the Liquidator of the Corporate Debtor.
None for the Applicant.

This is an Application filed under section 9 of IBC in 2019.

The Liquidator stated that the Corporate Debtor Ultra Tile Private Limited has
gone in to liquidation vide order 01.03.2022 in IA/IBC/558/2021.

In view of the above, **nothing survives in the petition and the petition is
disposed off as infructuous.**

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

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